

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2483**  
TO BE ANSWERED ON THE 10<sup>TH</sup> DECEMBER, 2024

**FUND ALLOCATED FOR GRAIN PROCUREMENT**

2483. SHRI MADHAVANENI RUGHUNANDAN RAO :

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the details of the amount allocated by the Central Government for grain procurement in Telangana;
- (b) the details of the facilities and infrastructure established to facilitate smooth procurement;
- (c) the steps taken to provide relief to farmers facing financial losses due to the State Government's inaction; and
- (d) the manner in which the Government ensures a smooth and efficient procurement process to stabilize the farm sector in Telangana?

**ANSWER**

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a): State wise funds are not allocated towards food subsidy by the Government. Department of Food and Public Distribution (DFPD) reimburses the expenditure incurred by States that have opted for Decentralized Procurement (DCP) mode on distribution of Food grains under Central Sector Schemes. Other States lift the food grains from Food Corporation of India (FCI) as per their allocations earmarked by Department of Food and Public Distribution. The details of the Food Subsidy reimbursed for distribution of food grains under Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY) for the last three years to Telangana are as under:-

Year	Amount released (Rupees in Crore)
2021-22	7665.02
2022-23	5242.76
2023-24	5367.07
2024-25(till Oct 24)	2592.10

(b): Procurement of food grains under MSP operations has been mandatorily to be carried out through online portals which brought substantial transparency in the process with introduction of registration of farmers for sale of their produce at govt. procuring

centers/mandis, online land /crop verification and online payment of MSP directly into the farmer's bank account.

“One Nation, One MSP through DBT” implemented across the country from RMS 2021-22 onwards. Payment of MSP has been ensured directly into farmers' account. DBT of MSP has brought in responsibility, transparency & real time monitoring in the system.

(c): Government extends price support for paddy and wheat through the Food Corporation of India (FCI) and State Agencies. Further, different types of nutri-cereals (Millets) and coarse grains are procured by various State Governments it's own in consultation with FCI to the extent that the concerned State Government may utilize them for the distribution under Targeted Public Distribution System (TPDS) as well as in Other Welfare Schemes (OWS). Notified Pulses, Oilseeds and Copra of Fair Average Quality (FAQ) are procured at the MSP from the registered farmers under Price Support Scheme (PSS), a component of integrated Scheme of Pradhan Mantri Annadata Aay Sanrakshana Abhiyan (PM-AASHA), as per its extant guidelines in association with the concerned State Government. In order to incentivize the farmers for enhancement of domestic production and to reduce the dependence on import, the existing procurement ceiling of Tur, Urad and Masur under PSS was lifted for the year 2023-24 and it has been extended for the year 2024-25 also. Further, Cotton and Jute are procured by Government at MSP through Cotton Corporation of India (CCI) and Jute Corporation of India (JCI) respectively. Consequently, the overall market responds to the market intervention by the Government through procurement operations that drive the market upward for various notified crops under MSP.

(d): Procurement centres are opened by State Govt. Agencies taking into account the production, marketable surplus, convenience of farmers etc. More than 8800 Procurement Centres have been proposed to be opened in Telangana by State Govt. agencies during KMS 2024-25 (Kharif).

The State Procurement Portals have been integrated with Central Procurement Food Grains Portal (CFPP) to have repository of information on almost real time basis for better monitoring, review and decision making. State Procurement portals also provide farmers the latest/updated information regarding MSP declared, nearest purchase center, date/period of procurement, allotment of slots/time to farmers against their booking for sale of produce etc. These enable the farmer to deliver stock as per his convenience in the nearest mandi.

In orders to widen out reach of MSP operations for Paddy, Government has made a provisions for engagement of Co-operative societies/Self Help Groups/Panchayats/PAC by the State procuring agencies so that maximum farmers, can avail the benefit of Price support operations.

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